(स) टिकट की तरह पास १२ भी उसी साबारण दर्जे में सफर किया जा सकता है को उसमें दर्ज हो।

रेलम बोर्ड की केन्द्रीय जांच एजेंसी

११०१. भी बार भेर मालबीय : क्या रेलबे मंत्री यह बताने की कृपा करेंगे िक :

- (क) रेलवे बोर्ड की केन्द्रीय जांच एजेन्सी ने फरवरी, १६५७ और फरवरी, १६४८ के बीच कितने मामलों की जांच की :
- (स) कितने मामलों की जांच सफल हुई; भीर
- (ग) सरकार ने इस एजेन्सी पर उक्त श्चविष में बेतन भत्तों ब्रादि को मिलाकर कूल कितना व्यय किया ?

रेलवे उपमंत्री (भी शाहनवाज सां): (事) १७०

(स) ७१

(ग) सर्व के बारे में सूचना मभी नही मिल रही है क्योंकि ग्राफिस सिब्बन्दी (office establishment) पर खर्च का हिसाब वित्तीय वर्ष के धनसार रखा जाता है भीर वह खर्च डाइरेक्टर (सिक्यु-रिटी एण्ड विजिलेंस) के मधीन जो दूसरे सर्च है उनके साथ मिला कर रखा गया है। फिर भी. १६५७-५ में परे निदेशालय (Directorate) पर जो खर्च हुमा बह १.७४.४७० वपये माता है।

Accommodation for Postmasters

1162. Shri Suhiman Ghose: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that Post Masters and Sub-Postmasters of Post Offices are provided with free quarters;

- (b) if so, how many Postmasters have not been provided with accommodation in West Bengal;
- (c) whether it is a fact that in West Bengal Rs. 9/- or Rs. 10/- are given monthly as house rent allowance to such Postmasters who have not been allotted quarters: and
- (d) if so, whether any information has been taken by the Ministry as to how many such Postmasters have been able to procure residence at a monthly rental of Rs. 9/- or 10/-; and
- (e) whether there is any proposal to provide Postmasters with accommodation in the near future?

The Minister of Transport and Communications (Shri S. K. Patil): (a) Yes.

- (b) 179.
- (c) Head Postmasters and Sub-Postmasters who are not provided with rent free quarters are paid House Rent Allowance in lieu thereof at the rate of 10% of average of the scale of the official concerned plus Dearness Pay. Payment is generally as follows:

Grade and scale House rent of pay allowance

- (i) Time Scale Rs. 13,31 nP. (Rs. 60/170).
- (ii) Lower Selec-Rs. 34.12 nP. tion Grade (Rs. 160/250)
- (iii) Higher Selec-Rs. 34.12 nP. tion Grade (Rs. 250/325).
- (d) No information has been collected.
- (e) Only one Postmaster is expected to be provided with quarters in the near future.

Railway Station at Malahar

1103. Shri C. K. Bhattacharyya: Will the Minister of Railways be pleased to state:

(a) whether there was a proposal to open a Railway Station at Malahar between Bhaluka Road and Samsi on the Katihar-Singabad section of N.E.F. Railway and whether the proposal was supported by the District Magistrate of Malda, the Regional Railway Users' Consultative Committee, Pandu and the Zonal Railway Users' Consultative Committee:

- (b) whether the Railway Board has considered a proposal of opening a contractor operated passenger halt at Malahar and made any decision on the same, and
- (c) if not, when the decision is likely to be made and, if any decision has been made, when the halt or the station is likely to be opened?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes, except that the Zonal Railway Users' Consultative Committee has not yet given its opinion on this proposal and the matter is pending further consideration by that Committee

(b) and (c) The proposal will be considered by the Railway Board on receipt of the views of the Zonal Railway Users' Consultative Committee.

Plant Disease in Manipur

1104. Shri L. Achaw Singh: Will the Minister of Food and Agriculture be pleased to state:

- (a) whether it is a fact that a disease in an epidemic form has invaded the crop plants in almost all parts of Manipur,
- (b) if so, what is the total acreage of paddy lands affected by the disease; and
- (c) what are the steps taken to protect the paddy plants in Manipur?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) The paddy crop in all the revenue sub-divisions of the Territory was affected by insect pests in a few localised areas It was not in an epidemic form and the affected crop after treatment is rapidly reviving.

(b) No data regarding the area affected is available.

(c) The insecticides were sold at 50% subsidised sale price and equipment distributed to the farmers by the Manipur Administration. Insecticides and the control equipment were also despatched to the area for distribution in the affected area by the Central Plant Protection Station, Gauhati.

All-India Railwaymen's Federation

1105. | Shri Vajpayee: | Shri S. M. Banerjee:

Will the Minister of Railways be pleased to state

- (a) whether leaders of the All India Railwaymen's Federation met the Members of the Railway Board recently,
- (b) if so, the points discussed at the meeting, and
 - (c) the decisions taken thereon?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes

- (b) A copy of the agenda is given below
 - l Withdrawal of the Essential Services Maintenance Act Withdrawal of the Railway Service (Conduct Rules, 1956)
 - 2 Victimisation of Railwaymen.
 - 3 Decasualisation of Labour
 - 4 Equal treatment in the matter of privileges to Class III and Class IV employees
 - 5 Stoppage of recruitment in intermediate grades
 - 6 Extension of the NEW DEAL advantages to the Workshop Staff
 - 7 Equality in treatment to all staff in respect of privileges.
 - A 42-hour week in the Railways.
 - 9 Calculation of Overtime allowance on daily basis.